

(b) whether it is a fact that while receiving export proceeds this company has indulged in switch trade, selling rupee against dollars through other countries;

(c) whether this company clandestinely exported several consignments of drugs and pharmaceuticals to Russia through London as the barter trade between India and Russia had virtually come to a halt; and

(d) if so, what action has been taken or will be taken against the company and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (d) It has been reported that MA. Torrent Pharmaceuticals Pvt. Ltd. had not made any exports during 1989-90, 1990-91 and 1991-92.

अलौह धातुओं के आयात शुल्क में कमी

3253. श्री महेन्द्र सिंह ठाकुर: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार अलौह धातुओं पर आयात शुल्क को कम करने पर विचार कर रही है; यदि हां, तो उसका ब्यौरा क्या है; और

(ख) सरकार ने किन-किन धातुओं पर आयात शुल्क में कमी करने का निर्णय किया है और इसे कब से लागू किया जा रहा है तथा इससे चालू वित्तीय वर्ष के दौरान सरकार को होने वाली लाभ एवं हानि का ब्यौरा क्या है?

वित्त पत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर): (क) और (ख) वर्ष 1993-94 के आगामी बजट को देखते हुए, इस समय कोई टिप्पणी नहीं की जा सकती है।

Group Insurance Scheme Introduced By LIC

3254. SHRI S.S. AHLUWALIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that LIC has introduced a Group Insurance Scheme for the employees of Private Sector in the country;

(b) if so, what are the details of the Scheme;

(c) whether the Scheme has also been extended to the State of Bihar;

(d) if so, the number of employees who have so far been brought under the umbrella of the Scheme in Bihar; and

(e) if the answer to part (c) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (e) LIC has been marketing Group Insurance Schemes to cater to the needs of the employees of the establishments both in public and private sector. The following are the types of the schemes:

(1) Group Insurance Scheme providing benefits on death.

(2) Group Insurance in lieu of Employees Deposit Linked Insurance (EDIL) to meet the statutory liability of the employers under the Employees Provident Fund and Miscellaneous Provisions Act, 1952.

(3) Group Gratuity-cum-Life Assurance Scheme to provide statutory liability of the employer under the Payment of Gratuity Act together with liberal death benefits.

(4) Group Savings Linked Insurance (GSLI) Scheme to provide insurance cover on death and accumulation of savings on survival till retirement date.

(5) Group Superannuation Scheme to provide pension benefits for the post retirement period of life to the employee or to his family on his death in service.

These schemes are operated by LIC's Divisional Offices throughout the country including Bihar. In the State of Bihar the